

(24)

(OPEN COURT)
CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

ALLAHABAD this the 23rd day of March 2010

Original Application Number. 658 OF 2002
(U/S 19 of the Administrative Tribunal Act, 1985)

HON'BLE MR. A. K. GAUR, MEMBER (J)
HON'BLE MR. S. N. SHUKLA, MEMBER (A)

Gajraj Singh son of Sri R. D. Singh, R/o Village Kareha, post Office Karchnana, District Allahabad. At present posted as permanent Way Inspector/J.E.-I, at P.Way Training School, Manauri, Allahabad under the Assistant Divisional Engineer (line), Northern Railways, Allahabad

.....Applicant

V E R S U S

1. Union of India through the General Manager, Northern Railways, Baroda house, New Delhi.
2. The Divisional Railway Manager, Northern Railways, Allahabad.
3. The Divisional Personnel Officer, Northern Railways, Allahabad.
4. The Divisional Superintendent Engineer (C), Northern Railways, Allahabad.
5. Sri S. C. Kulshrestha, Section Engineer (Way)/Special/ Aligarh Junction, under the AEN, N. Rly., Aligarh Junction, Aligarh.
6. Sri S. C. Sharma, Section Enginer (Way), NYN under the Assistant Engineer, Northern Railway, Mirzapur.
7. Sri M. S. Gautam, Section Engineer (Way)/Special, Kanpur under the AEN (Line), N. Rly., Kanpur.
8. Sri R. K. Prasad, Section Engineer (Way)/Special, Kanpur under the Assistant Engineer (Line), Northern Railways, Kanpur.
9. Gayn Singh, Section Engineer (Way)/Special, Kanpur under the AEN (Head Quarter), Northern Railway, Kanpur.

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10. S. S. Meena, Section Engineer (Way), MNQ, under the Assistant Engineer, Northern Railways, Firozabad

.....Respondents

Advocate for the Applicant:

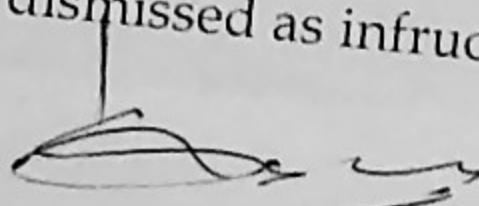
Sri Satish Dwivedi

Advocate for the Respondents:

Sri A. Tripathi

ORDERDELIVER BY HON'BLE MR. A. K. GAUR, MEMBER (J).

Sri Pankaj Srivastava holding brief of Sri Satish Dwivedi fairly considered that this O.A. has been rendered infructuous. Sri A. Tripathi learned counsel for the Respondents has no objection. Accordingly the O.A. is dismissed as infructuous.



Member-A



Member-J

/Dev/